

SPECIAL BENCH  
COURT - I

**O-217**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/305(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>LAXAMIPATTI INNOVATION PRIVATE LIMITED VS REGISTRAR OF COMPANIES PATNA</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearances (via video conferencing/physically)**

Mr. Pawan Gupta, Adv. : For Petitioner

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Report of RoC, Patna is available.
3. Heard. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**